

FORM F
PROOF OF CLAIM BY CREDITORS (OTHER THAN FINANCIAL CREDITORS AND
OPERATIONAL CREDITORS)
*[Under Regulation 9A of the Insolvency and Bankruptcy Board of India (Insolvency
Resolution Process for Corporate Persons) Regulations, 2016]*

Date: 11-11-2025.

To

Thiru.Madhu Desikan.,
Insolvency Professional,
New No.5, 92nd street, 18th Avenue, ashok Nagar, Chennai – 600 083.
Email.desikan.madhu@gmail.com

From

Tmt.K.Krithika,
Assistant Commissioner(ST),
Pallavaram Assessment Circle,
3rd Floor, Room No.305,
Mylapore Taluk Office Building,
RA Puram, Greenways Road,
Chennai-28

Subject: Submission of proof of claim in respect of the liquidation of Tvl. WE
TWO ENGINEERING PRIVATE LIMITED under the Insolvency and
Bankruptcy Code, 2016.

Madam / Sir,

I, K.Krithika, Assistant Commissioner(ST), Pallavaram Assessment Circle, hereby submit the following proof of claim in respect of the corporate insolvency resolution process in the case of Tvl. WE TWO ENGINEERING PRIVATE LIMITED. The details of the same are set out below:

PARTICULARS

1.	Name of the creditor	K.Krithika Assistant Commissioner(ST) Pallavaram Assessment Circle
2.	Identification number of the creditor (If an incorporated body corporate, provide identification number and proof of incorporation. If a partnership or individual, provide identification record* of all partners or the individuals)	STATE GOVERNMENT OF TAMILNADU
3.	Address and email address of the creditor for correspondence	Office of the Assistant Commissioner(ST), Pallavaram Assessment Circle, 3 rd Floor, Room No.305, Mylapore Taluk Office Building, RA Puram, Greenways Road, Chennai-28. Nic mail – aepallavaram.ctd@tn.gov.in Mob.No - 9445195126

4. Description of the claim (Including the amount of the claim as at the insolvency commencement date)

**GST ACT - GSTIN -
33AAACW3616K1ZE**

Order Ref No.	Date of Demand Order	Tax Period	Amount
ZA331219 0018011	27-12- 2019	JUL-2017 to MAR-2018	6976326
ZD330323 081519E	16/03/2 023	JAN-2023 to JAN-2023	762116
ZD331223 104785O	15/12/2 023	JUL-2017 to MAR-2018	2487039
ZD331023 195746B	30/10/2 023	APR-2021 to MAR-2022	63790
ZD330823 086091H	16/08/2 023	JUN-2023 to JUN-2023	2645764
ZD330723 107045U	25/07/2 023	APR-2018 to MAR-2019	2568291
ZD330723 0664890	17/07/2 023	MAY-2023 to MAY-2023	583782
ZD330523 075626B	17/05/2 023	MAR-2023 to MAR-2023	583782
ZD330423 071348H	17/04/2 023	FEB-2023 to FEB-2023	772640
ZD330225 122046Z	13/02/2 025	APR-2020 to MAR-2021	4654248
ZD330125 197878V	23/01/2 025	SEP-2018 to MAR-2019	3862020
ZD330125 144616M	20/01/2 025	APR-2019 to MAR-2020	13788478
ZD331124 275324O	27/11/2 024	JUL-2017 to JAN-2018	2107135
ZD331124 154851N	20/11/2 024	APR-2018 to MAR-2019	10263393
ZD331124 021329U	05/11/2 024	APR-2021 to MAR-2022	41698
ZD330824 092028A	12/08/2 024	APR-2019 to MAR-2020	1003646
ZD331125 1774992	11/11/2 025	APR-2021 to MAR-2022	15509025
ZD331125 178280O	11/11/2 025	APR-2021 to MAR-2022	15167716
ZD331125 178485A	11/11/2 025	APR-2021 to MAR-2022	259200
ZD331125 1786674	11/11/2 025	APR-2022 to MAR-2023	118100
TOAL			8,42,18,189.00

**TNVAT ACT - TIN-
40878**

		Dated of Order	Tax Period	Amount
		28-12-2020	2011-12	91967
		Total Claim : 8,43,10,156.00		
5.	Details of documents by reference to which claim can be substantiated	Assessment Order copy enclosed		
6.	Details of how and when the claim arose	Assessment Order copy enclosed		
7.	Details of any mutual credit, mutual debts, or other mutual dealings between the corporate debtor and the creditor which may be set-off against the claim	-----		
8.	Details of: a. any security held, the value of security and its date, or b. retention title arrangement in respect of goods or properties to which the claim refers	-----		
9.	Details of bank account to which the amount of the claim or any part thereof can be transferred pursuant to a resolution plan	Demand Draft in favour of Assistant Commissioner(ST), Pallavaram Assessment Circle, Chennai – 28.		
10.	List of documents attached to this claim in order to prove the existence and non-satisfaction of claim due to the creditor	Assessment Order copy enclosed		

Signature of the creditor or any person authorised to act on his behalf
(Please enclose the authority if this is being submitted signed on behalf of the creditor)

Name in BLOCK LETTERS : K.KRITHIKA
Position with or in relation to the creditor : ASSISTANT COMMISSIONER(ST)
Address of the person signing : PALLAVARAM ASSESSMENT CIRCLE

* PAN, Passport, AADHAAR or the identity card issued by the Election Commission of India.